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**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.46/ 2017	-	For clarification	Rule 6 of IB	Ganesa Rubber Reclaimers VS Falcon Tyres Ltd

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SL. **NAME (IN CAPITAL)** **SIGNATURE**  
NO. **& PHONE NUMBER** **REPRESENTATION TO WHOM**

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**ORDER**

Counsel for petitioner is present. Already this Tribunal has appointed IRP in respect of R1/Falcon Tyres Ltd., in C.P(IB)/No.1/BB/2017. This Tribunal already passed orders of moratorium period. Therefore, this Tribunal cannot proceed in this matter during moratorium period by virtue of section 14 of I & B Code. List it on 24/11/2017.



Member (T)



Member (J)